

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20

C.P No. 1189/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Priyanka Shailesh Mittle  
V/s.  
Satelite Gazebo Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Ajit Jakhari with Anmol Chila	for petitioner	Ajit 4.8.2017

ORDER

CP No.1189/I&BP/NCLT/MB/MAH/2017

On the Withdrawal Memo filed by the Petitioner Counsel, at his request,  
this Petition is hereby dismissed with liberty to proceed in accordance with the  
law.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASHKUMAR  
Member (Judicial)

Encl : Withdrawal Memo.